HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)
*****

Subject:- **Preparation of a panel of translators for translating the judgments of Supreme Court and High Court.**

NOTICE

Dated:-25.08.2023

   It is notified for the information of all the concerned that the consent, in the form of an application, is hereby invited from the retired Judicial Officers and retired Translators, who were under the employment of High Court and the State/UTs of J&K and Ladakh, for their empanelment on the Panel of the Translators for the High Court of J&K and Ladakh, initially for translating the reportable Supreme Court judgments in regional/local language through SUVAS and thereafter, High Court Judgments. The remuneration of Rs. 100 per page shall be paid for software enabled (SUVAS) translation and validation, thereof, for translating the Supreme Court Reportable Judgments.

   The consent should reach the office of the undersigned, with full particulars and supporting documents, at Srinagar office, within 15 days from the date of publication of notice.

By Order

Sd/-
(Shahzad Azeem)
Registrar General

No: 38436-66/RG/GS   Dated:25.08.2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Atul Sreedharan,
3. Secretary to Hon'ble Mr. Justice Sanjay Dhar,
   ......for kind information of their Lordships.

4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
7. Registrar (I.T), High Court of J&K and Ladakh, Srinagar.
8. All Principal District and Sessions Judges, UTs of J&K and Ladakh.
   ......for information and necessary action.

9. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to upload the same on the High Court website.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order file.

Additional Registrar (Adm.)